

**HIGH COURT OF TRIPURA  
AGARTALA**

**NOTIFICATION**

**Dated, Agartala, the 27<sup>th</sup> March, 2019**

No.F.14(5)-HC/2019/ 56A1 / Hon'ble the Chief Justice has been pleased to nominate **Shri Dhiman Debbarma**, Deputy Registrar (Judicial)-cum-Central Project Co-ordinator of the High Court of Tripura, Agartala to attend the ***Training of Trainers (TOT) Programme for Master Trainers*** which is scheduled to be conducted by the eCommittee, Supreme Court of India for the Master Trainers (Judicial Officers who had been trained by the eCommittee, Supreme Court of India) on **30<sup>th</sup> & 31<sup>st</sup> March, 2019** at the Delhi Judicial Academy, Delhi about the latest software applications developed by the eCommittee, Supreme Court of India.

The attendance in the aforesaid Training Programme will be treated as on official duty.

By order

Sd/-

**(S. G. CHATTOPADHYAY)**  
**REGISTRAR GENERAL**

Memo No.F.14(5)-HC/2019/ 56A2-56 /

Dated, Agartala, 27<sup>th</sup> March, 2019

Copy to :

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Director (Administration), Delhi Judicial Academy, New Delhi. (Email : dja@nic.in).
5. The LR & Principal Secretary, Law, Government of Tripura, Agartala.
6. The Member (Human Resource), eCommittee, Hon'ble Supreme Court of India, New Delhi for kind information. (Email : ecommittee@aj.gov.in).
7. The Director, Tripura Judicial Academy, Agartala.
8. The Registrar (Judicial), High Court of Tripura, Agartala.
9. The Registrar (Admn., P&M), High Court of Tripura, Agartala.
10. The Joint Registrar, High Court of Tripura, Agartala.
11. Shri Dhiman Debbarma, Deputy Registrar(Judicial)-cum-CPC, High Court of Tripura, Agartala for information and necessary action. (Email: dhiman.debbarma@aj.gov.in).
12. The System Analyst, High Court of Tripura, Agartala for uploading the same in the official Website of the High Court of Tripura.
13. The Superintendent (Accounts), High Court of Tripura, Agartala.
14. Cash Section, High Court of Tripura, Agartala.
15. Personal file of the officer concerned.

  
**REGISTRAR GENERAL**